CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO.170/00025/2019

IN

ORIGINAL APPLICATION NO.170/00035/2018

DATED THIS THE 26TH DAY OF JUNE, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)
HON'BLE SHRI C.V. SANKAR, MEMBER (A)

M. Selvakumar, S/o Late Muniswamy Age about 54 years, Was working as Postman, Chamarajpet SO, Bangalore – 560 018

..... Petitioner

(By Advocate Shri M.R. Achar)

Vs.

1. T.S. Ashwathanarayana, Senior Superintendent of Post Offices, Bangalore South Division, Bangalore – 560 041

2. G. Natarajan, Director of Postal Services, Office of Post Master General, Bangalore Head Quarters Region, Bangalore – 560 001

.....Respondents

(By Shri M.V. Rao, Counsel for the Respondents)

ORDER (ORAL) (HON'BLE DR. K.B. SURESH, MEMBER (J)

Writ Petition No. 23125/2019 has been filed against our order. Therefore, CP is dismissed but with liberty. Notices are discharged. No order as to costs.

(C.V. SANKAR) MEMBER (A) (DR.K.B.SURESH) MEMBER (J)

/ksk/

Annexures referred to by the Petitioner in CP No. 170/00025/2019

Annexure-A1: Copy of the Central Administrative Tribunal order in OA No. 35/2018 dated 14.11.2018

Annexure-A2: Copy of the representation dated 29.11.2018

Annexure-A3: Copy of the order dated 13.02.2019 passed in Residing at:

No. 05/2019

Annexures referred in reply statement

Annexure-A1: Copy of the case status of WP No. 23125/2019 filed in the High Court of Karnataka.

* * * * *